## Annexure - 7 Date of Commencement of CIRP - 19 February 2020

## List of Creditors as on 04 January 2021

## List of operational creditors (Government dues)

S. No.	Name of Creditor	Name of Creditor Identification I		Details of claim received		Details of Claim Admitted						Amount of any	Amount of	Amount of	Remarmks, if any	Security Interest
		Number	Date of claim	Amount	Amount	Nature of	Amount covered	Amount		% of voting	contingent	mutual dues,	claim not	claim under		-
			received	Claimed	Admitted	Claim	by security	covered by		share in CoC	claim	that may be set- off	admitted	verification		
							interest	guarantee	party?			011				
1	Income Tax Department	Not applicable	16-Jun-20	1,67,14,666	1,67,14,666	Income tax dues	-	-	No	-	-	-	-	-	None	None
	Ahmedabad Municipal Corporation	Not applicable	24-Dec-20	14,434		Municipal ity due	-	-	No	-	-	-	-	-	None	None
3	Commercial Tax Department, Gujarat	Not applicable	28-Dec-20	90,765	90,765	VAT dues	-	-	No	-	-	-	-	-	None	None
	Central GST and Excise Department, Kolol, Gandhi Nagar	Not applicable	29-Dec-20	87,25,075	61,22,901	Excise Dues	-	-	No	-	-	-	-	-	None	None
	Total 2				2,29,42,766	-	-	-	-	-	-	-	-	-		